

Plans amounting to Rs. 28.88 crores have also been released to the State Government. The State Government is managing its finances well. The State Government has not drawn any ways and means advance from the Reserve Bank of India so far as on 1.8.1987 it had treasury bills with the R.B.I. of the order of Rs. 30.07 crores.

#### **Environmental clearance of project**

2577. SHRI VAKKOM PURSHOTHAMAN: Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:

(a) whether a proposal from State Government of Kerala regarding reallocation of State Museum and Zoo in Trichur to the reserve forest area in Peechi is pending with Union Government; and

(b) if so, the decisions of the Government thereon?

THE MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT AND FORESTS (SHRI Z.R. ANSARI): (a) No, Sir.

(b) Question does not arise.

#### **Musk Deer Sanctuary**

2578. SHRI V. TULSIRAM: Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:

(a) whether there is some proposal under consideration of the Government to set up a "Musk Deer" sanctuary in Mahboob Nagar District of Andhra Pradesh;

(b) if so, the details thereof alongwith the location of the sanctuary;

(c) whether Government have received a detailed proposal from the Government of Andhra Pradesh; and

(d) if so, the steps taken to set up the sanctuary?

THE MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT AND FORESTS (SHRI Z.R. ANSARI): (a) No, Sir.

(b) Does not arise.

(c) No, Sir.

(d) Does not arise.

#### **IFAD aid for Andhra Pradesh**

2579. SHRI V. TULSIRAM: Will the Minister of FINANCE be pleased to state:

(a) the names and details of projects proposed to be developed by the International Fund for Agricultural Development in Andhra Pradesh;

(b) the amount earmarked for the purpose;

(c) the time by which the funds are likely to be released to the State Government; and

(d) the extent to which it will help agricultural development in the State?

THE MINISTER OF STATE IN THE DEPARTMENT OF EXPENDITURE IN THE MINISTRY OF FINANCE (SHRI B.K. GADHVI): (a) No project pertaining to Andhra Pradesh has as yet been formally posed by the Government of India to the International Fund for Agricultural Development for consideration for funding.

(b) to (d) Do not arise.

#### **Wasteland development**

2580. SHRI SHANTI DHARIWAL: Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:

(a) the total area of wasteland reclaimed in Rajasthan particularly in Kotah district during the last three years;

(b) the names of the schemes that have

been taken up for the purpose in Rajasthan during the last three years and the cost of each scheme and the progress made so far;

(c) the extent to which Rajasthan will be benefited as a result of reclamation of wasteland; and

(d) whether such scheme will be taken up during the remaining period of the Seventh Plan period?

THE MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT AND FORESTS (SHRI Z.R. ANSARI): (a)

1,56,528 hectares of area was reclaimed through afforestation under 20-Point Programme in Rajasthan State during the last three years (1984-85 to 1986-87). District-wise details of wasteland reclamation are not maintained at national level.

(b) and (c). The wasteland reclamation through afforestation is carried out under various schemes of central forestry sector, Rural Development Department, State forestry sector including the externally aided social forestry project. During the last three years the financial and physical position is as under:

Year	Financial (Rs in lakhs)	Physical Area afforested (Hect)
1984-85	1880	41578
1985-86	870	47900
1986-87	1574	67050

Besides the direct benefit from trees, the afforestation on wastelands will be helpful in reducing the soil erosion, moisture conservation, land improvement and overall improvement in ecological conditions.

(d) Yes, Sir.

#### **Loans to unemployed youth in Kotah, Rajasthan**

2581. SHRI SHANTI DHARIWAL: Will the Minister of FINANCE be pleased to state:

(a) whether irregularities committed while giving loans to the unemployed youth under the self-employment scheme in Kotah District of Rajasthan by the branches of Nationalised Banks in the district have come to the notice of Government;

(b) if so, the details thereof; and

(c) the steps being taken to set the irregularities right in order to help the unemployed youths?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI JANARDHANA POOJARY): (a) The Reserve Bank of India have reported that no irregularities have been brought to their notice against branches of the nationalised banks in Kotah district while giving loans to unemployed youths under the Self-Employment Scheme.

(b) and (c). Do not arise.

#### **Musk Deer Sanctuary**

2582. SHRI SHANTI DHARIWAL: Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:

(a) whether there is any proposal under consideration of the Government to set up